SHRI JANARDHANA POOJARY: In the circumstances, may I submit to you, Sir, that we have got a responsible body, an independent body and an efficient body like the Re^ serve Bank of India,...

SHRI KALYAN ROY: You call it an efficient body?

SHRI JANARDHANA POOJARY: .. . and to say that it is also inefficient—there may be inefficient people here and there-and to generalise and say that the whole institution is inefficient is not correct and I do not agree. Sir, the Reserve Bank of India and the Government are also taking steps to tighten the security arrangements.

MR. DEPUTY CHAIRMAN; The Calling Attention Motion will continue after launch. Now, there are two Motions which we shall take up.

MOTION FOR ELECTION To THE INDIAN COUNCIL OF AGRICUL-TURAL RESEARCH SOCIETY

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): Sir, I beg to move:

"That in pursuance of clause (vii) of rule 4 read with rule 10 of the Rules of the Indian Council of Agricultural Research Society, this House do proceed to elect in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Indian Council of Agricultural Research Society in the vacancy caused by the resignation of Shri Sujan Singh from the membership of the Rajya Sabha."

The question was P'1* and the 'motion was adopted.

MOTION RE: APPOINTMENT OF A MEMBER OF THE LOK SABHA TO THE JOINT COMMITTEE OF THE HOUSES ON THE VISWA-BHARATI **AMENDMENT BILL, 1978**

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Sir, I beg to move:

"That this House recommends to the Lok Sabha that the Lok Sabha do appoint a member of the Lon Sabha to the Joint Committee 0? the Houses on the Visva-Bharati (Amendment) Bill, 1978, in the vecancy caused by the resignation of Shri A. A. Rahim and communicate to this House the name of the Member so appointed by the Lok Sabha to the said Joint Committee."

The question was p«t and the motion was adopted.

श्री उपसभापति : सदन की कार्यवाही 2 बजे तक के लिये स्थगित की जाती है।

The House then adjourned for lunch at eight minutes past one of the clock

The House reassembled after lunch at four minutes past two of the clock, The Vice-Chairman (Dr. Rafiq Zaka-ria) in the Chair.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported Increase in Incidents of Bank Robberies, Frauds and Embezzlement of Funds in the Nationalised Banks

VICE-CHAIRMAN RAFIQ ZAKARIA); Shri Satyanara-yan Reddy.

श्री बी॰ सत्यनारायण रेडडी (ब्रांघ्र प्रदेश): उपसभाष्यक्ष जी, जो विषय हमारे सामने है उस के संबंध में मंत्री महोदय ने बताया कि बैकों में जो लुट खसोट ग्रीर घोटाला हो रहा है, जो दंगा हो रहा है उसमें उन बैंकों के प्राफिशियल्स का